

SUPREME COURT OF INDIA

Re: Appointment of Chief Justice in Tripura High Court.

Office of the Chief Justice of the Tripura High Court would be falling vacant consequent upon retirement of Mr. Justice T. Vaiphei, Chief Justice of that High Court on 28th February, 2018. Therefore, appointment to that office is required to be made.

Mr. Justice Ajay Rastogi is the senior-most Judge from Rajasthan High Court and is serving in that High Court since his elevation on 2nd September, 2004. Having regard to all relevant factors, the Collegium finds Mr. Justice Ajay Rastogi suitable in all respects for being appointed as Chief Justice of the Tripura High Court. The Collegium resolves to recommend accordingly.

(Dipak Misra), C.J.I.

(J. Chelameswar), J.

(Ranjan Gogoi), J.

New Delhi,
January 10, 2018.